



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/16	TP 41/17	Hearing	433( e) / 433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1.	Navasimhan Sengupta	Petitioners	
2.	Hari Prasad . M.S. M/s. Laveshmi Kumaran & Siddharth 080-49331800 9886223704.		

Counsel for petitioners is present. He has filed a memo giving the details of present address of respondent. Registry has raised certain objections. Counsel is directed to comply the said objections.

List it on 07.08.2017.

  
MEMBER (J)

  
MEMBER (T)